

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSSUO MOTO WRIT PETITION(CIVIL) NO. 2/2019

IN RE: FELLING OF TREES IN AAREY FOREST (MAHARASHTRA)

IA No. 121434/2022 - APPLICATION FOR PERMISSION  
IA No. 146635/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 106063/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 126011/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 163919/2019 - CLARIFICATION/DIRECTION  
IA No. 121435/2022 - CLARIFICATION/DIRECTION  
IA No. 26808/2023 - CLARIFICATION/DIRECTION  
IA No. 178235/2019 - CLARIFICATION/DIRECTION  
IA No. 26810/2023 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 104887/2022 - EXEMPTION FROM FILING O.T.  
IA No. 186639/2022 - EXEMPTION FROM FILING O.T.  
IA No. 104737/2022 - EXEMPTION FROM FILING O.T.  
IA No. 126001/2022 - INTERVENTION APPLICATION  
IA No. 105946/2022 - INTERVENTION APPLICATION  
IA No. 163906/2019 - INTERVENTION/IMPLEADMENT  
IA No. 126016/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON

WITH

SLP(C) No. 31178/2018 (IX)

IA No. 48960/2019 - CLARIFICATION/DIRECTION  
IA No. 169955/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 169956/2018 - EXEMPTION FROM FILING O.T.  
IA No. 84393/2025 - EXEMPTION FROM FILING O.T.  
IA No. 48969/2019 - INTERVENTION/IMPLEADMENT  
IA No. 52988/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 111577/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 176654/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14933/2019 (IX)

IA No. 99013/2022 - APPLICATION FOR PERMISSION  
IA No. 75721/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 105224/2022 - EXEMPTION FROM FILING O.T.  
IA No. 75723/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1132/2019 (PIL-W)

IA No. 140471/2019 - EXEMPTION FROM FILING O.T.  
IA No. 140468/2019 - INTERVENTION APPLICATION  
SLP(C) No. 24849/2019 (IX)  
IA No. 158849/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 158850/2019 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 1283/2019 (PIL-W)  
IA No. 160062/2019 - APPROPRIATE ORDERS/DIRECTIONS

SLP(C) No. 24958/2019 (IX)  
IA No. 48544/2020 - CLARIFICATION/DIRECTION  
IA No. 48495/2020 - CLARIFICATION/DIRECTION  
IA No. 52659/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 48850/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 160312/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 4002/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 52658/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 160315/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 160308/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 12-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Ms. Pooja Dhar, AOR  
Mr. Pratul Pratap Singh, Adv.  
Ms. Aditi Gupta, Adv.  
Mrs. Smruthi Gawda, Adv.

Dr. J. P. Dhanda, AOR

Ms. Srishti Agnihotri, AOR  
Ms. Sanjana Grace Thomas, Adv.  
Mr. D.p.singh, Adv.  
Ms. Tara Elizabeth Kurien, Adv.  
Ms. Anchal Kanthed, Adv.

Mr. Shyam Divan, Sr. Adv.  
Mr. Gopal Sankaranarayanan, Sr. Adv.  
Ms. Prerna Priyadarshini, AOR  
Mr. Kush Chaturvedi, Adv.  
Mr. Syed Faraz Alam, Adv.  
Mr. Atharva Gaur, Adv.  
Mr. Aayushman Aggarwal, Adv.  
Mr. Sudipto Sircar, Adv.  
Ms. Aditi Gupta, Adv.  
Ms. Ayesha Choudhary, Adv.

**For Respondent(s) :**

Mr. Maninder Singh, Sr. Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Dhruv Mehta, Sr. Adv.  
Mr. Ashish Wad, Adv.  
Mr. Manoj Wad, Adv.  
Mr. Sandeep Mohan Patil, Adv.  
Ms. Swati Arya, Adv.  
Ms. Akriti Arya, Adv.  
Ms. Nishi Sangtani, Adv.  
M/S. J S Wad And Co, AOR

Mr. Tushar Mehta, Sr. Adv.  
Ms. Rukhmini Bobde, Adv.  
Mr. Chirag Shah, Adv.  
Mr. Naveen Bharadwaj, Adv.  
Mr. Amlaan Kumar, Adv.  
Mr. Vinayak Aren, Adv.  
Mr. Vishal Prasad, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Ms. Pooja Dhar, AOR  
Mr. Pratul Pratap Singh, Adv.  
Ms. Aditi Gupta, Adv.  
Ms. Smruthi Gawda, Adv.

Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.  
Mrs. Aditi Agarwal, Adv.

**Intervenor-in-person, AOR**

**Mr. Tushar Mehta, Sr. Adv.  
Ms. Rukhmini Bobde, Adv.  
Mr. Chirag Shah, Adv.  
Mr. Naveen Bharadwaj, Adv.  
Mr. Amlaan Kumar, Adv.  
Mr. Vinayak Aren, Adv.  
Mr. Vishal Prasad, AOR**

**Mr. Shree Pal Singh, AOR**

**UPON hearing the counsel, the Court made the following  
O R D E R**

**List on 14.08.2025.**

**(POOJA SHARMA)  
AR-CUM-PS**

**(ANJU KAPOOR)  
ASSISTANT REGISTRAR**